

## Annexure 7

Name of the corporate Debtor: Samruddhi Realty Limited

Date of Commencement of Liquidation: 13.03.2020 (order copy received 17.03.2020)

List of Stakeholders as on 10-01-2026

## List of Operational Creditors (Government dues)

(Amount in INR)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax Department	Govt of India	16-11-2021	7,18,80,982	-	Unsecured	-	-	0.00%	-	-	7,18,80,982	-	-
2	CBIC	Govt of India	06-07-2022	18,05,74,001	-	Unsecured	-	-	0.00%	-	-	18,05,74,001	-	-
3	Asst. Comm. Of Commercial Taxes	Govt of India	18-10-2022	98,33,991	-	Unsecured	-	-	0.00%	-	-	98,33,991	-	-
4	H.V Sujatha, Deputy Commissioner of Commercial Taxes,	Govt of India	16-02-2021	11,54,43,704	11,54,43,704	Unsecured	-	-	4.52%	-	-	-	-	-
	<b>Total</b>			<b>37,77,32,678</b>	<b>11,54,43,704</b>		-	-	<b>4.52%</b>	-	-	<b>26,22,88,974</b>	-	0